

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**LOK HOUSING AND CONSTRUCTIONS LIMITED**  
**OPERATING IN CONSTRUCTION BUSINESS AT MUMBAI**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN and CIN/ LLP No.	LOK HOUSING AND CONSTRUCTIONS LIMITED - AAACL1881B - L76210MH1985PLC037143
2.	Address of the registered office	Shop No.4, Lok Bhavan, Ground, Lok Bharati Complex Marol, Maroshi Road, Andheri, Mumbai 400 059.
3.	URL of website	<a href="http://www.lokhsg.com">www.lokhsg.com</a>
4.	Details of place where majority of fixed assets are located	As per Expression of Interest on: <a href="http://www.lokhsg.com/eoi">www.lokhsg.com/eoi</a>
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	4 (Presently with new terms)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at: URL	<b>At office address of RP:</b> APMH & Associates LLP, D-613/614, Neelkanth Business Park, Nathani Road, Opp. Railway Station Vidyavihar West, Mumbai –400086 <a href="http://www.lokhsg.com">www.lokhsg.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="http://www.lokhsg.com/eoi">www.lokhsg.com/eoi</a>
10.	Last date for receipt of expression of interest	26 <sup>th</sup> February, 2024 (original submission date 5 <sup>th</sup> February, 2024)
11.	Date of issue of provisional list of prospective resolution applicants	7 <sup>th</sup> March, 2024

12.	Last date for submission of objections to provisional list	12 <sup>th</sup> March, 2024
13.	Date of issue of final list of prospective resolution applicants	22 <sup>nd</sup> March, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27 <sup>th</sup> March, 2024
15.	Last date for submission of resolution plans	26 <sup>th</sup> April, 2024
16.	Process email id to submit EOI	<a href="mailto:ip.lokhsg@gmail.com">ip.lokhsg@gmail.com</a>

*Hemant*



Hemant Mehta

**Resolution Professional for Lok Housing and Constructions Limited**

IBBI/IPA-001/IP-P00027/2016-17/10060

**AFA Validity till: January 2, 2025**

Place: **Mumbai**

**Date: 12<sup>th</sup> February, 2024**